

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/92(CHE)/2024
NAME OF THE PETITIONER : S Kangayan (IRP)
M/s. Thondai Nadu Benefit Fund Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 59 of IBC, 2016

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Petitioner.

It is observed that the Corporate Person is a nidhi company engaged in getting deposit and lending loans.

Let it be clarified whether statutory approvals have been obtained from statutory authorities including Reserve Bank of India for voluntary liquidation.

List the petition for hearing on **29.05.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)